

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2800
ANSWERED ON:17.08.2004
UNIFORM POWER TARIFF POLICY
Adsul Shri Anandrao Vithoba

Will the Minister of POWER be pleased to state:

- (a) the per capita demand and supply of power in each State during the Ninth Five Year Plan;
- (b) the details of the power generation capacity of each project and the cost of power generation per unit at present, State-wise;
- (c) whether there is any proposal under the consideration of the Government to bring uniform power tariff policy in the country;
- (d) if so, the time by which the final decision is likely to be taken in this regard; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI P.M. SAYEED)

- (a) : State-wise per capita consumption of electricity in the country during the Ninth Plan is given in Annexure-I.
- (b) : State-wise details of power generating capacity as on 31.07.2004 is given in Annexure-II. State-wise details of average cost of power supply for the year 2002-03 is given in Annexure-III.
- (c) to (e) : Appropriate Electricity Regulatory Commission has powers to determine tariff for supply of electricity by a generating company to a distribution licensee, transmission, wheeling and retail sale of electricity in accordance with provisions of the Electricity Act, 2003. Section 3 of the Act requires that the Central Government shall prepare the National Electricity Policy and tariff policy in consultation with the State Governments.